

HEALTHCARE GLOBAL ENTERPRISES LIMITED

Registered Office: HCG Towers, No. 8, P. Kalinga Rao Road, Sampangi Ram Nagar, Bengaluru, Karnataka - 560 027, India.
CIN: L15200KA1998PLC023489; Tel: +91 80 4660 7700; Fax: +91-80-22485962; Website: <http://www.hcgel.com>

OPEN OFFER FOR ACQUISITION OF UP TO 32,613,192 FULLY PAID UP EQUITY SHARES OF FACE VALUE OF INR 10 EACH ("EQUITY SHARES"), REPRESENTING 26% OF THE EXPANDED VOTING SHARE CAPITAL (AS DEFINED BELOW) OF HEALTHCARE GLOBAL ENTERPRISES LIMITED ("TARGET COMPANY") FROM THE PUBLIC SHAREHOLDERS OF THE TARGET COMPANY BY ACESO COMPANY PTE. LTD. ("ACQUIRER"), TOGETHER WITH ACESO INVESTMENT HOLDINGS PTE. LTD., CVC CAPITAL PARTNERS ASIA V L.P., CVC CAPITAL PARTNERS INVESTMENT ASIA V L.P. AND CVC CAPITAL PARTNERS ASIA V ASSOCIATES L.P. (TOGETHER, THE "PACs") IN THEIR CAPACITY AS A PERSON ACTING IN CONCERT WITH THE ACQUIRER, PURSUANT TO AND IN COMPLIANCE WITH THE REQUIREMENTS OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AND SUBSEQUENT AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS") ("OPEN OFFER" OR "OFFER").

This advertisement ("Advertisement") is being issued by JM Financial Limited, the manager to the Offer (the "Manager"), for and on behalf of the Acquirer and PACs to the Public Shareholders of the Target Company, pursuant to and in compliance with the SEBI circular bearing number SEBI/CIR/CFD/DCR1/CIR/P/2020/83 dated May 14, 2020 and SEBI circular bearing number SEBI/HO/CFD/DCR2/CIR/P/2020/139 dated July 27, 2020 (the "Relaxation Circulars") to supplement:

- the public announcement in connection with the Offer, made by the Manager to the Offer on behalf of the Acquirer and PACs, to NSE and BSE on June 4, 2020;
- the detailed public statement in connection with the Offer, published on June 11, 2020 in all editions of Financial Express (English), all editions of Jansatta (Hindi), all editions of Vishwavani (Kannada) and the Mumbai edition of Navshakti (Marathi) ("DPS"); and
- the letter of offer dated August 5, 2020, in connection with the Offer ("LoF").

Capitalised terms used in this Advertisement and not defined herein, shall have the same meaning as ascribed to such terms in the LoF.

1. COMPLETION OF DISPATCH

In terms of the Relaxation Circulars and in light of the COVID-19 situation, the LoF has been electronically dispatched to all the Public Shareholders holding Equity Shares as on the Identified Date and who have registered their email ids with the depositories and/or the Target Company as on the Identified Date. The physical dispatch of the LoF has been done only in respect of the Public Shareholders to whom electronic dispatch was unsuccessful and who have addresses in India as per the records of the depositories as on the Identified Date, in accordance with the Relaxation Circular.

2. AVAILABILITY OF LETTER OF OFFER

- The LoF along with the Form of Acceptance will be available on the respective websites of SEBI (<https://www.sebi.gov.in/>), the Target Company (<http://www.hcgel.com>), the Manager (<https://www.jmfl.com>) and the Registrar to the Offer (www.linkintime.co.in), in addition to the websites of BSE (www.bseindia.com) and NSE (www.nseindia.com).
- The Public Shareholders can also contact the following persons for receiving a soft copy of the LoF and the Form of Acceptance:

JM Financial Limited

Address: 7th Floor, Cnergy, Appasaheb Marathe Marg, Prabhadevi, Mumbai – 400 025, India.

Tel: +91 22 6630 3030 / +91 22 6630 3262; Fax: +91 22 6630 3330

Contact Person: Ms. Prachee Dhuri

Email: hcg.offer@jmfl.com

Website: <https://www.jmfl.com>

SEBI Registration Number: INM000010361

CIN: L67120MH1986PLC038784

Link Intime India Private Limited

Address: C-101, 247 Park, Lal Bahadur Shastri Marg, Vikhroli (West), Mumbai 400 083, India.

Telephone: +91 22 4918 6200; Fax: +91 22 49186195

Contact Person: Mr. Sumeet Deshpande

Email: hcg.offer@linkintime.co.in

Website: www.linkintime.co.in

SEBI Registration Number: INR000004058

CIN: U67190MH1999PTC118368

3. BRIEF SCHEDULE OF ACTIVITIES

The schedule of major activities is set forth below:

No.	Activity	Date	Day
1	Date of commencement of the Tendering Period (Offer Opening Date)	August 17, 2020	Monday
2	Date of closure of the Tendering Period (Offer Closing Date)	August 28, 2020	Friday
3	Last date for communicating the rejection/ acceptance and completion of payment of consideration or refund of Equity Shares to the Public Shareholders of the Target Company	September 11, 2020	Friday
4	Last date for filing the report with SEBI	September 18, 2020	Friday
5	Last date for publication of post-Offer public announcement in the newspapers in which the DPS has been published	September 18, 2020	Friday

Note: Where last dates are mentioned for certain activities, such activities may happen on or before the respective last date.

4. OTHER INFORMATION

- The information contained in this Advertisement is in accordance with the Relaxation Circulars.
- The Offer will be implemented through stock exchange mechanism made available by BSE & NSE. Details relating to the procedure for tendering the Equity Shares are more particularly set out in the LoF (including Section VI on page 34 of the Letter of Offer).
- The Advertisement will also be available on the respective websites of SEBI (<https://www.sebi.gov.in/>), the Target Company (<http://www.hcgel.com>), the Manager to the Offer (<https://www.jmfl.com>) and the Registrar to the Offer (www.linkintime.co.in), in addition to the websites of BSE (www.bseindia.com) and NSE (www.nseindia.com).

Issued by the Manager to the Offer



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Website: <https://www.jmfl.com>; Email: hcg.offer@jmfl.com

Contact person: Ms. Prachee Dhuri

SEBI Registration Number: INM000010361

For and on behalf of the Acquirer and PACs

Aceso Company Pte. Ltd. (Acquirer)

Aceso Investment Holdings Pte. Ltd. (PAC 1)

CVC Capital Partners Asia V L.P. (PAC 2)

CVC Capital Partners Investment Asia V L.P. (PAC 3)

CVC Capital Partners Asia V Associates L.P. (PAC 4)

Place: Mumbai

Date: August 11, 2020